

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...  
**ORIGINAL APPLICATION NO.060/00868/2018**

**Chandigarh, this the 30<sup>th</sup> day of July, 2018**

...  
**CORAM:HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &  
HON'BLE MS. P. GOPINATH, MEMBER (A)**

...

Raj Krishan aged 60 years son of Ram Chand, resident of VPO Lamochar Kalan, Tehsil Jalalabad West, District Fazilka, (Retired from Department of Post Govt. of India on 31.03.2017 as Group D employee from the post of Multi Task Staff at post office Arni Wala Shekh Subhan, District Fazilka – 152123.

**....Applicant**

**(Present: Mr. Naveen Sharma, Advocate)**

**Versus**

1. Union of India through its Director General, Department of Post, Dak Bhawan, Parliament Road, New Delhi – 110001.
2. Chief Post Master General, Punjab Circle, Chandigarh – 160017.
3. Superintendent Post Offices, Ferozepur Division, Ferozepur – 152001.

.....

**Respondents**

**ORDER (Oral)  
SANJEEV KAUSHIK, MEMBER (J)**

1. At the very outset, learned counsel prays that the applicant may be allowed to withdraw the O.A., to enable him to seek quashing of the order in relevant para of the O.A., whereby his claim has been rejected at the hands of the authorities.
2. Accordingly, the O.A. is dismissed as withdrawn, with liberty to the applicant to file it afresh, on the same cause of action, as prayed for.

**(P. GOPINATH)  
MEMBER (A)**

**(SANJEEV KAUSHIK)  
MEMBER (J)**

**Dated: 30.07.2018**

'mw'